

RAJASTHAN HIGH COURT, JODHPUR

ORDER

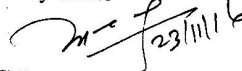
No. Estt/HC/2016/ 533

Date: 23.11.2016

Upon declaring successful in the recruitment to the post of Junior Judicial Assistant, Shri Mohd. Akram (O/SNCL) stands at 327 of main select list was asked to remain present for verification of documents on the scheduled date's through notice dated 07.09.2016, thereafter, he was directed to submit latest Caste Certificate through notice dated 07.10.2016 but who failed to submit latest OBC certificate upto 15.10.2016 after proper communications.

Therefore, candidature of Shri Mohd. Akram for appointment to the post of Junior Judicial Assistant, is hereby cancelled with immediate effect.

By Order



REGISTRAR (ADMN.)

No. I/A(iii)(a)(1)/03/2014/ 2439

Date: 23.11.2016

Copy forwarded to the following for information and necessary action:

1. The Registrar (Admn./Exam/Class/CPC/Rules/Vig/Writs/OSD,F&I), Rajasthan High Court, Jodhpur and Jaipur Bench, Jaipur.
2. Concerned Sr/Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
3. System Analyst (DIO), Computer Cell, NIC, Rajasthan High Court, Jodhpur with the direction to upload on the official website of Rajasthan High Court.
4. Notice Board, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. Concerned for information.



REGISTRAR (ADMN.)